

(b) Scheduled Castes - 9; Scheduled Tribes - None.

(c) Yes, Sir.

(d) Scheduled Caste - 149; Scheduled Tribe - 8.

(e) The requisite provision to provide reservation for SC/ST exists in the Delhi Higher Judicial Service Rules, 1970. Rule 22 thereof provides that the reservation of posts for the Scheduled Castes and Scheduled Tribes shall be in accordance with the orders issued by the Central Government from time to time. As regards provision of reservation for OBC candidates in the Higher Judicial Service; Central Government has already taken up the matter with Government of NCT of Delhi/Delhi High Court for making suitable amendment in Delhi Higher Judicial Service Rules, 1970.

[English]

#### Foreign Assessment for Health Projects

595. SHRI D. VENKATESWARA RAO :  
SHRI BOLLA BULLI RAMAIAH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether he discussed a proposal with a delegation of Edward Dunlop Hospitals (India) Ltd. to set up 56 State-of-the-Health Medical Care Centres across the country during 1995-96;

(b) if so, whether he met the delegation along with members of consortium from Canada, Australia and UK;

(c) the places where these projects are likely to be set up; and

(d) to what extent people of the area are likely to be benefitted?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b). Yes, Sir.

(c) It is in an explanatory stage. The project aims at establishing a chain of hospitals, Polyclinics and diagnostic centres to be established at Delhi, Bombay and surrounding areas in the initial phase.

(d) There would be increased availability of specialised hospital and diagnostic facilities within the country after the project materialises.

#### War Widows

596. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) the number of War Widows assisted by the Zila Sainik Board, Gopeshwar, Chamoli (UP) so far;

(b) the total amount incurred for the purpose during the last 3 years case-wise and location-wise;

(c) whether it is a fact that the ZSB Gopeshwar has failed to reach the goal;

(d) if so, the reason therefor and the reaction of the Government thereto; and

(e) the efforts being made to reach the goal?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (e). The Zila Sainik Boards (ZSB) function under the administrative control of their respective State Governments. The Government of Uttar Pradesh have informed that the ZSB Gopeshwar in Chamoli have assisted 34 War Widows during the last three years and have spent an amount of Rs. 6.8 lakhs. Each of these 34 War Widows has been granted a housing grant of Rs. 5,000 and cash award of Rs. 15,000. Case-wise and location-wise information is not available.

The information regarding goals and targets which might have been fixed by the State Government for ZSB Gopeshwar is not available.

[Translation]

#### Catering Services

597. SHRIMATI SHEELA GAUTAM :  
SHRI RAMESHWAR PATIDAR :

Will the PRIME MINISTER be pleased to state :

(a) whether the standard of Catering services run by the private parties on all the important Railway Stations has considerably deteriorated;

(b) if so, the steps proposed to be taken by the Government to improve these services;

(c) whether the Catering Services on all the important and long distance trains have been privatised; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). No, Sir.